

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA 8, 10 & 12 in CIVIL APPEAL NO. 1655 OF 2004

CHAIRMAN-CUM-MD M/S.WESTERN CO.LTD & ANR

Appellant (s)

VERSUS

M.P.ELECTRICITY BOARD & ORS.

Respondent(s)

(For directions and withdrawal of appeal and office report ) )

with

I.A. No. 6 in C.A. No. 1656/2004 (For withdrawal of appeal and office report)

Date: 15/01/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. Anip Sachthey, Adv.

Mr. Mohit Paul, Adv.

Mr. Arijit Prasad, Adv.

Ms. Vibha Datta Makhija, Adv.

For Respondent(s)

Mr. C.D. Singh, Adv.

Mr. Rohit Singh, Adv.

Mr. Sakesh Kumar, Adv.

Mr. D.K.Sinha, Adv.

UPON hearing counsel the Court made the following

O R D E R

Call after two weeks.

(Shashi Sareen)

Court Master

(Madhu Saxena)

Court Master